प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

September 15, 2025

RBI issues the Reserve Bank of India (Regulation of Payment Aggregators) Directions, 2025

Reserve Bank of India (RBI) has today issued Reserve Bank of India (Regulation of Payment Aggregators) Directions, 2025.

RBI had issued <u>draft directions on regulation of Payment Aggregators on April 16, 2024</u>, for stakeholder comments. The draft directions proposed a framework for regulation of Payment Aggregators (PAs) that handle proximity / face-to-face payments. It also proposed certain changes to the extant directions to PAs.

As part of the stakeholder consultation exercise, inputs were received from PAs, banks, other payment system providers, industry associations, law firms, individuals, etc. The inputs received were examined and suitably incorporated in the Directions.

With a view to consolidating all regulations related to PAs, this Master Direction includes directions on PA – Cross Border as well [issued vide <u>RBI circular CO.DPSS.POLC.No.S-786/02-14-008/2023-24 dated October 31, 2023</u>] with changes made in response to the feedback received after issue.

The Directions entail, *inter-alia*, the following:

- a. Rationalisation of the definition of various categories of PAs;
- b. The authorisation process;
- c. The process for carrying out due diligence of merchants by PAs;
- d. Permissible operations in escrow accounts;

These Directions shall come into effect immediately, unless indicated otherwise therein.

(Puneet Pancholy)
Chief General Manage

Press Release: 2025-2026/1102 Chief General Manager